

11 hrs.

PAPERS LAID ON THE TABLE

STATEMENT SHOWING ACTION TAKEN ON INTERNATIONAL LABOUR CONFERENCE CONVENTIONS, ETC.

The Minister of Labour and Employment (Shri D. Sanjivayya): Sir, I beg to lay on the Table a copy each of the following papers:—

- (1) Statement showing the action taken or proposed to be taken by the Government on the Convention and Recommendations adopted at the Forty-Eighth Session of the International Labour Conference held at Geneva in June-July, 1964. [Placed in Library. See No. LT-4823/65].
- (2) Annual Report of the Central Coal Mines Rescue Stations Committee, Dhanbad, for the year 1964-65. [Placed in Library. See No. LT-4824/65].

11.04 hrs.

LIFE INSURANCE CORPORATION (AMENDMENT) BILL*

The Minister of Finance (Shri T. T. Krishnamachari): I beg to move* for leave to introduce a Bill further to amend the Life Insurance Corporation Act, 1956.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Life Insurance Corporation Act, 1956."

The motion was adopted.

Shri T. T. Krishnamachari: I introduce the Bill.

11.01 hrs.

DEMANDS FOR EXCESS GRANTS (KERALA), 1961-62 AND DEMANDS FOR SUPPLEMENTARY GRANTS (KERALA), 1965-66—contd.

Mr. Speaker: The House will now take up further discussion and voting on the Demands for Excess Grants for 1961-62 and Supplementary Demands for Grants in respect of Kerala for the year 1965-66. Out of 3 hours allotted 25 minutes have been taken and 2 hours and 35 minutes remain. Shri Warrior will continue his speech.

Shri Hem Barua (Gauhati): Before we take up this may we know whether the Defence Minister is making any statement?

Mr. Speaker: I will try to find it out.

The Minister of Defence (Shri Y. B. Chavan): I am not making any statement today.

Shri Hem Barua: Even before you enquired he has already stated that he is not making a statement. So, you need not take the trouble of finding it now.

Mr. Speaker: But he did not allow me to make enquiries. He wanted a direct answer and got it. I come nowhere in the picture. Now Shri Warrior.

Shri Warrior (Trichur): Last time I was speaking of the food problem of Kerala State. Government had raised the rice ration to 200 grams. But now we get the report that they have again reduced it to 160 grams, as before. Perhaps, after the national festival of Kerala, the Government did not want to give them more, by sticking to their original decision.

*Published in the Gazette of India Extraordinary Part II, Section 2 dated 13-9-1965.

†Introduced with the recommendation of the President.